

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

SUB: TELANGANA STATE JUDICIAL SERVICES - DISTRICT AND SESSIONS JUDGES – Declaration of Probation of District and Sessions Judges who were appointed by Direct Recruitment (Entry Level) under 25% quota for the year, 2023 as well as Recruitment by Transfer, who was appointed as District Judge (Accelerated Recruitment by transfer) under 10% quota for the year, 2023 and who were appointed as District Judge (Entry Level) under 65% quota by promotion on completion of 2 years of service as per Rule 10 (10.3) of The Telangana State Judicial Service Rules, 2023 – **ORDERS – ISSUED.**

READ: 1. G.O.Ms.No.15, General Administration (J & R.A) Dept., dated 28.01.2023.
2. G.O.Ms.No.16, General Administration (J & R.A) Dept., dated 28.01.2023.
3. G.O.Ms.No.20, General Administration (J & R.A) Dept., dated 22.02.2023.

ORDER ROC.NO. 2992/2025-B.SPL., DATED: 09.02.2025

The High Court is pleased to pass the following Order:

The Declaration of Probation of the following District and Sessions Judges, who were appointed by Direct Recruitment (Entry Level) under 25% quota for the year, 2023 as well as Recruitment by Transfer, who was appointed as District Judge (Accelerated Recruitment by transfer) under 10% quota for the year 2023 and who were appointed as District Judge (Entry Level) under 65% quota by promotion on completion of 2 years of service as per Rule 10 (10.3) of the Telangana State Judicial Service Rules, 2023, in the cadre of District and Sessions Judges with effect from the dates shown against their names in column No.5 of the table below:-

Sl. No.	NAME OF THE OFFICER	DATE OF JOINING DUTY AS DISTRICT JUDGE	DATE OF COMPLETION OF TWO YEARS OF SERVICE	DATE OF DECLARATION OF PROBATION AS DISTRICT JUDGE
1.	2.	3.	4.	5.
1.	SMT. MANISHA SRAVAN UNNAM, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	13.02.2023	12.02.2025	13.02.2025

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2.	SRI G.SAMPURNA ANAND, I Additional District and Sessions Judge, Nalgonda.	13.02.2023	12.02.2025	13.02.2025
3.	SRI T.SRINIVAS, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.	13.02.2023	12.02.2025	13.02.2025
4.	SRI DEVINENI RAM PRASADA RAO, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam.	13.02.2023	12.02.2025	13.02.2025
5.	SMT. KOTLA LAVANYA BALREDDY, Judge, Family Court-cum-IV Additional District and Sessions Judge, Sangareddy.	13.02.2023	12.02.2025	13.02.2025
6.	SMT. VEMPATI APARNA, II Additional District and Sessions Judge, Khammam.	13.02.2023	12.02.2025	13.02.2025
7.	SRI CH.CHANDRA KISHORE, I Additional District and Sessions Judge, Vikarabad- cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.	13.02.2023	12.02.2025	13.02.2025
8.	SMT. RACHAPUDI SREEDEVI, Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.	13.02.2023	26.02.2025	27.02.2025
9.	SMT. D.SADHANA, Chairman, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Karimnagar.	13.02.2023	12.02.2025	13.02.2025

10.	DR. PULLABHATLA POGADA KRISHNA ARJUN, II Additional District and Sessions Judge, Sangareddy.	13.02.2023	13.03.2025	14.03.2025
11.	MS. M.ARCHANA KUMARI, Judge, Family Court-cum- IV Additional District and Sessions Judge, Khammam.	13.02.2023	12.02.2025	13.02.2025
12.	MS. K.KAVITHA, Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda.	13.02.2023	12.02.2025	13.02.2025
13.	DR. P.SIVA RAM PRASAD, I Additional District and Sessions Judge, Adilabad.	10.02.2023	04.03.2025	05.03.2025
14.	SRI C.V.S.SAI BHUPATHI, IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	22.02.2023	04.03.2025	05.03.2025
15.	SRI J.JEEVAN KUMAR, District Judge, now working as Registrar (Judicial-I), High Court for the State of Telangana, Hyderabad.	22.02.2023	20.03.2025	21.03.2025
16.	SMT. V.SHARADA DEVI, Special Judge for Trial of Cases under SCs and STs (POA) Act,1989-cum-II Additional District and Sessions Judge, Mahabubnagar.	22.02.2023	27.04.2025	28.04.2025
17.	SMT. J.MAITHREYI, Spl. Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.	22.02.2023	21.02.2025	22.02.2025

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18.	SRI Y.JAYA PRASAD, I Additional District and Sessions Judge, Siddipet.	22.02.2023	07.03.2025	08.03.2025
19.	SMT. M.BHAVANI, Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.	22.02.2023	29.03.2025	30.03.2025
20.	SMT. Y.PADMA, II Additional Chief Judge, City Civil Court, Hyderabad.	22.02.2023	18.03.2025	19.03.2025

Note: The respective Prl. District and Sessions Judges/Unit Heads are requested to make necessary entries in the Service Register of the Officers.

S. D. Singh
T. A. S.

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Prl. Special Judge for CBI Cases, Hyderabad.
5. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Khammam, Kamareddy, Karimnagar, Mahabubnagar,
Nalgonda, Nizamabad, Rangareddy District at L.B.Nagar, Siddipet,
Sangareddy, Vikarabad, Warangal at Hanmakonda.

Copy to

The Section Officer, B-Section, High Court for the State of Telangana.
(for information and necessary action)

Concerned seat

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